Name of the Corporate Debtor: SARE GURUGRAM PRIVATE LIMITED; Date of Commencement of CIRP: 09-03-2021; List of Creditors as on: 31-07-2021; Name of IP: Mr. Ajit Gyanchand Jain; Process Number: 1; Last 5 digitof registration number: 10625

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	00		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	1187	15262073473	1163	11318358571	54.68	0	3581585653	386219122	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	9089636064	3	9070673098	43.82	0	18962966	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	48	83368193	43	62227492	0.30	0	19951541	1189160	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0		0	3581585653	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	43	190673594	36	113481179	0.55	0	45984840	31207575	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	253	713724671	221	132940838	0.64	4491131	197418500	383379237	Annexure 9
Total		1535	25339475995	1466	20697681178	100.00	4491131	3863903500	801995094	